

**Annex IV
(Paragraph 1.3)**

Details of tier-wise classification of centers based on population

(i) Classification of centers (tier-wise)	Population (as per 2001 census)
Tier 1	1, 00,000 and above
Tier 2	50,000 to 99,999
Tier 3	20,000 to 49,999
Tier 4	10,000 to 19,999
Tier 5	5,000 to 9,999
Tier 6	Less than 5000
(ii) Population-group wise classification of centers	
Rural center	Population upto 9,999
Semi-urban Center	From 10,000 to 99,999
Urban Center	From 1,00,000 to 9,99,999
Metropolitan Center	10,00,000 and above

Annex – A
List of Mandatory items for Proformae – I & II

The mandatory items of Proforma – I :

1. Bank Name
2. Branch Part – I Code (in case public sector banks)
3. Branch Name
4. Licence date / Reference date
5. Licence Number / Reference Number
6. Date of opening
7. Revalidation date (if necessary)
8. Complete Address with Pin code
9. Centre name
10. * Community Development Block/Development Block/Tehsil/Taluka/Sub-Division/
Mandal /Police Station District name
11. District name
12. State Name
13. Business status
14. Nature of Business
15. AD category (w.r.t. Nature of Business)
16. Link Office details in case of C category branch

The mandatory items of Proforma – II:

NECESSARY FIELDS TO IDENTIFY THE BRANCH

1. Bank Name
2. Branch Part – I Code

Mandatory Items:

3. Branch Name
4. Status of Branch/Office/NAIOs
5. Nature of Business
6. AD category (w.r.t. Nature of Business)
7. Link Office details in case of C category branch
8. Complete Address with Pin code
9. Centre name
10. * Community Development Block/Development Block/Tehsil/Taluka/Sub-Division/
Mandal /Police Station District name
11. Administratively independent / Not Administratively independent Office
12. Closure / Merger / Conversion details
13. If Conversion into NAIO Base Branch details
14. If Merger then Merging Branch details
15. If Closure then date of closure

For all changes in the case of Proforma – II, the **date of change** is mandatory and it has to be provided.

* For centers not covered by Municipality/Municipal Board/Municipal Corporation/Town Area/Cantonment Board, etc.

ANNEX - B

**LIST OF NOT ADMINISTRATIVELY INDEPENDENT OFFICES (Temporary Offices)
EXISTING AS ON 31 March,2005**

Sr. No.	BANK NAME	BASE BRANCH PART -1 CODE	NAIO NAME	LICENCE NUMBER	LICENCE DATE	DATE OF OPENING	BUSINESS STATUS**	LOCATIONAL DETAILS								
								BUILDING	ROAD	POST OFFICE	PIN CODE	LOCALITY	CENTRE NAME	DEVELOPMENT BLOCK NAME	DISTRICT NAME	STATE NAME
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17

***** Business Status of NAIOS**

Code Business Status Type

- 85 Extension Counter
- 86 Satellite Office
- 87 Mobile Office
- 88 Service Branch#
- 89 Mobile ATM
- 90 On-site ATM
- 91 Off-site ATM
- 92 Representative Office
- 93 Exchange Bureau
- 99 Any Other NAIOS (not included above)

if it is not administratively independent